

PENDINGY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2017 & JANUARY, 2018				GRAND TOTAL	
Opening Balance as on 01.12.17	Cases Instituted during the Months of December, 2017 & January, 2018	Cases Disposed of during the Months of December, 2017 & January, 2018	Total Pendency as on 31.01.18	Total Cases Disposed of during the Months of December, 2017 & January, 2018 (Family Court + High Court)	Total Pendency as on 31.01.18 (Family Court + High Court)
2549	197	68	2678	1668	34082

PENDING OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FERUARY & MARCH, 2018				GRAND TOTAL	
Opening Balance as on 01.02.18	Cases Instituted during the Months of February & March, 2018	Cases Disposed of during the Months of February & March, 2018	Total Pendency as on 31.03.18	Total Cases Disposed of during the Months of February & March, 2018 (Family Court + High Court)	Total Pendency as on 31.03.18 (Family Court + High Court)
2678	172	79	2771	1445	34707

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- APRIL & MAY, 2018				GRAND TOTAL	
Opening Balance as on 01.04.18	Cases Instituted during the Months of April & May, 2018	Cases Disposed of during the Month of April & May, 2018	Total Pendency as on 31.05.18	Total Cases Disposed of during the Months of April & May, 2018 (Family Court + High Court)	Total Pendency as on 31.05.18 (Family Court + High Court)
2771	192	105	2858	1635	35137

PENDINGY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- JUNE & JULY, 2018				GRAND TOTAL	
Opening Balance as on 01.06.18	Cases Instituted during the Months of June & July, 2018	Cases Disposed of during the Month of June & July, 2018	Total Pendency as on 31.07.18	Total Cases Disposed of during the Months of June & July, 2018 (Family Court + High Court)	Total Pendency as on 31.07.18 (Family Court + High Court)
2858	112	91	2879	1133	35923

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- AUGUST & SEPTEMBER, 2018				GRAND TOTAL	
Opening Balance as on 01.08.18	Cases Instituted during the Months of August & September, 2018	Cases Disposed of during the Months of August & September, 2018	Total Pendency as on 30.09.18	Total Cases Disposed of during the Months of August & September, 2018 (Family Court + High Court)	Total Pendency as on 30.09.18 (Family Court + High Court)
2881	132	59	2954	1492	35832

NB :- The difference between the closing balance for the month of July, 2018 and the opening balance for the month of August, 2018
i.e. increase of 2 numbers of cases due to Disposal, Modification and Restoration of cases, reflected later on.

PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- OCTOBER & NOVEMBER, 2018				GRAND TOTAL	
Opening Balance as on 01.10.18	Cases Instituted during the Months of October & November, 2018	Cases Disposed of during the Months of October & November, 2018	Total Pendency as on 30.11.18	Total Cases Disposed of during the Months of October & November, 2018 (Family Court + High Court)	Total Pendency as on 30.11.18 (Family Court + High Court)
2954	12	46	2920	551	36578